

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 4477
TO BE ANSWERED ON 28TH MARCH, 2023

Subsidized Kerosene to Traditional Fishermen

4477. ADV. A.M. ARIFF:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is considering to provide subsidized kerosene to traditional fishermen for their fishing purpose;
- (b) if so, the details thereof;
- (c) whether the Government has made any revision in the decision of providing kerosene to fishermen communities in the country; and
- (d) if so, the details of amount of subsidized kerosene provided to various States during the last three years, State-wise including Kerala?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Ministry of Petroleum & Natural Gas has informed that Government makes allocation of Public Distribution System (PDS) Kerosene for cooking and lighting purpose on quarterly basis to States/UTs. Ministry of Petroleum & Natural Gas has further stated that the Government vide order dated 21st August, 2012 empowered States/UTs to draw an allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fisheries, various yatras etc. Distribution plan of Non-subsidized PDS Kerosene is decided by the respective State/UT. In addition, MoPNG has informed that annual allocation of Non-subsidized PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.
